

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata

ORDER SHEET

COURT NO. : 1

12.02.2021

C.P.C/350/304/2016

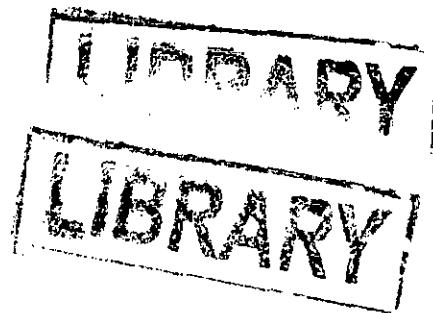
O.A./350/2044/2015

ASIM GHOSH & OTHERS
-V/S-
G S SINGH & ORS

ITEM NO:84

FOR APPLICANTS(S) Adv. : Mr. C. Sinha

FOR RESPONDENTS(S) Adv.: Mr. A. K. Dasgupta



Notes of The Registry	Order of The Tribunal
	<p>Heard ld. counsel for both sides.</p> <p>Since a speaking order was issued on 12.12.2016 and 05.03.2019 but the matter was pending for so long, contempt proceedings are dropped. Notices issued, if any, are discharged with liberty to the petitioners to prefer a fresh O.A against such speaking orders, if further aggrieved.</p> <p>SS</p>

(DR. NANDITA CHATTERJEE)
MEMBER(A)

(BIDISHA BANERJEE)
MEMBER (J)

